

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:4741  
ANSWERED ON:25.08.2010  
ACQUISITION OF ESTATE  
Kurup Shri N.Peethambara

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Union Government has received any proposal from the State Government of Kerala for the acquisition of Pachakkanam Estate in Milappara village of Peerumedu Taluk in Idukki District;
- (b) if so, whether the Union Government considered the proposal;
- (c) if so, the details thereof including the details of funds released; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) to (d) No such proposal for the acquisition of Pachakkanam Estate in Milappara village of Peerumedu Taluk in Idukki District has been received by the Ministry of Environment & Forests from Government of Kerala under the Forest (Conservation) Act, 1980.